(c) and (d) No such allegations have been reported to us. The question of handing over the road to Border Roads Organisation has been referred to the State Government for their concurrence. The Government is however keen to complete the road by 1990-91.

Approval to Ring Road in Jabalpur

3244. SHRIMATI RATAN KU-MARI: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether it is a fact that the construction work on Ring Road in Jabalpur in Madhya Pradesh has been pending for years; if so, whether this scheme has since been approved by the Central Government;
- (b) if so, when it was approved and what are the reasons for delay in its implementation;
- (c) what is the estimated cost of this scheme and the amount sanctioned and allocated, so far; and
- (d) by when the construction work is expected to be taken up?

THE MINISTER OF STATE OF MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PI-LOT); (a) to (d) Of the 22.4 Km length of the Bypass, work of · Kms forming approaches to the aquaduct cum high level bridge across Tilwaraghat sanctioned for Rs. lakhs in February 1985 is in progress. Alignment for remaining length since been approved and land for quisition estimate sanctioned Rs. 78.88 lakhs in June 1988. Acquisition proceedings are in progress. Construction work is expected to be taken up during the 8th Plan.

Sale of railway land in Bombay

3245. SHRI PRAMOD MAHAJAN: Will the Minister of RAILWAYS be

pleased to state:

- (a) whether Government have decided to sell the railway land or to build commercial complexes thereon in Bombay, in order to raise resources; and
- (b) if so, what are the details of the said projects?

THE MINISTER OF STATE THE MINISTRY OF RAILWAYS (SHRI MADHAV RAO SCINDIA): (a) and (b) There is no proposal to sell railway land in Bombay area. There is however, a proposal to andertake a pilot project of building a railway office-cum-commercial complex on railway and at Bandra with a view to commercially exploit the airspace and generate resources for development of major railway projects in Bombay area.

Handing over of handling job to British Airways at London by the Air India

3246. SHRI PARVATHANENI UP-ENDRA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to refer to answer to Unstarred Question 4236 given in the Rajya Sabha on the 31st August, 1988 and state:

- (a) whether Government's decision to contract out passenger and ramp handling in London to British Airways would lead to retrenchment of a large number of Air India staff; and
- (b) if so, what are the reasons for taking this decision?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ PATIL): (a) and (b) For some years Air India had been unsuccessfully trying to obtain more check in counters at Heathrow Airport, London, It was also found necessary to augment the work force and invest in additional ground handling equipment at considerable cost to cater to the demands of increased Air India operations to London, Therefore, it was